

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:598  
ANSWERED ON:08.05.2013  
UNIFORM EDUCATION POLICY  
Pal Shri Jagdambika

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there exists uniform education policy for classes from nursery to 12th in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the parents are demanding that age for admission in nursery class should be 4 years;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO.598 FOR 08.05.2013 ASKED BY SHRI JAGDAMBIKA PAL REGARDING "UNIFORM EDUCATION POLICY".

(a) to (b): The National Policy on Education, 1986 (modified in 1992) provides for a national framework of curriculum as a means of evolving a national system of education capable of responding to India's diversity of geographical and cultural milieus, while ensuring a common core of values along with academic components. The National Curriculum Framework, 2005 recognizes India as a multicultural society and the need for the education system to respond to the cultural pluralism of the country.

(c) to (e): In compliance to the order of the Hon'ble High Court of Delhi, a Committee chaired by Shri Ashok Ganguly, the then Chairman, Central Board of Secondary Education (CBSE) had submitted a report on 31st March, 2007 recommending that a child should attain four years of age on or before 31st March of the year of admission to be considered eligible for admission to pre-primary class. The Government of NCT of Delhi has accepted the said recommendation and issued orders to that effect.